

(Amount in Rs.)

Name of the corporate debtor **FANTASTIC BUILDCON PRIVATE LIMITED-IN LIQUIDATION ;**

**LIST OF OPERATIONAL CREDITORS- ( GOVERNMENT DUES)**

SL.No.	Details of claimants	Details of claims received	Details of claim admitted	amount of contingent claim	amount of mutual dues, that may be set off	amount of claim rejected	amount of claim under verification
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1	Income tax Central	nil	247918	247918	dues	NIL	NIL	100	0	0	0	0
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**Note:12**

Income tax department did not filed claim in accordance with procedure prescribed under the Code,2016. Income Tax demand being Government dues, on the basis of letter of demand raised during Liquidation period, demand was admitted as claim filed, even it was not in the prescribed format.